ORDER

No. 751-of 2022/RG/LP Dated 02.07.2022

Sanction is hereby accorded to the grant of Rs.2.50 Lacs(Rupees Two Lakh and Fifty Thousand) as Financial Assistance in favour of Smt. Zainab Jan Widow of Late Advocate Sh. Shamas-ud-din Tantray R/O Gousia Colony Bemina, Srinagar, who was bearing Enrolment No. JK-446/78 dated 08.08.1978 and who lost his life due to Covid-19 infection, out of Relief Fund provided by the Lieutenant Governor's Office of UT of J&K in 2021.

By Order

(Mohammad Yasin Beigh)
(Registrar (Adm.)

No.21725-33-/RG/LP

Dated 02.07.2022

Copy forwarded to the:-

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
- 2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
- 3. Secretary to Hon'ble Mr. Justice Tashi Rabastan. for information of Their Lordships.
- 4. Prinicpal District & Sessions Judge, Srinagar

... for information.

- 5. Director Finance, High Court of J&K and Ladakh, Main Wing Srinagar with the direction to release the sanctioned amount in favour of Mst. Zainab Jan Widow of Late Sh. Shamas-ud-din Tantray, Advocate R/O Gousia Colony, Bemina Srinagar through Payees account cheque out of the Relief Fund lying in the official account No.406010200000819, J&K Bank Ltd., Branch High Court of J&K and Ladakh at Jammu after proper identification and against receipt.
- 6. Chairman/ Convener J&K High Court Bar Association, Srinagar for information.
- 7. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of High Court of J&K and Ladakh for information of all the concerned.
- 8. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
- 9. Smt. Zainab Jan Wd/o Late Advocate Sh. Shamas-ud-din Tantray R/O Gousia Colony, Bemina, Srinagar. (Mobile No.9906856446).

Registrar (Adm.)

